

(14)

OA 669/08

24.07.07

Hon Mr P.K. Chatterji, AM

Sri B.B. Sinha brief holder of Sri S.K. Singh for the applicant. Sri R.P. Singh brief holder of Sri N.P. Singh for the respondents.

Applicant's counsel says that in view of the order passed by the respondents dated 18/01/07 in which the applicant's grievance have been settled, the OA has become infructuous. Therefore, it may be dismissed as withdrawn. Accordingly, the OA is dismissed as withdrawn. No cost.

*[Signature]*

AM

*[Signature]*